

RAJYA SABHA

Thursday, the 6th December, 1962/the 15th
Agrahayana, 1884 (Saka)

The House met at twelve of the clock, MR.
CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

THE PREVENTION OF FOOD ADULTERATION (SECOND AMENDMENT) RULES, 1962

THE DEPUTY MINISTER IN THE
MINISTRY OF HEALTH (DR. D. S. RAJU) :
Sir, I beg to lay on the Table, under sub-
section (2) of section 23 of the Prevention of
Food Adulteration Act, 1954, a copy of the
Ministry of Health Notification G.S.R. No.
1564, dated the 17th November, 1962, pub-
lishing the Prevention of Food Adulteration
(Second Amendment) Rules, 1962. [Placed in
Library. See No. LT-«25|62.]

NOTIFICATIONS UNDER THE GOVERNMENT SAVINGS CERTIFICATES ACT, 1959

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI B. N.
DATAR): Sir, on behalf of Shri-
iati Tarkeshwari Sinha, I beg to lay n the Table
«a copy each of the following Notifications of
the Ministry of Finance (Department of
Economic Affairs), under sub-section (3) of
section 12 of the Government Savings
Certificates Act, 1959: —

- (i) Notification G.S.R. No. 1458,
dated the 1st November, 1962,
publishing the Post Office Sav-
ings Certificates (Sixth
Amendment) Rules, 1962.
- (ii) Notification G.S.R. No. 1461, dated
the 1st November, 1962, publishing
an amendment in the Post Office
Savings Certificates (Sixth
Amendment) Rules, 1962.
- (iii) Notification G.S.R. No. 1590, dated
the 21st November, 1962,

publishing the Post Office Savings
Certificates (Seventh Amendment)
Rules, 1962.

[Placed in Library. See No. LT-628/62 for
(i) to (iii).]

THE PUBLIC DEBT (THIRD AMENDMENT) RULES, 1962

SHRI B. N. DATAR: Sir, o_n behalf of
Shrimati Tarkeshwari Sinha, I also beg to lay
on the Table a copy o^o^ the Ministry of Finance
(Department of Economic Affairs)
Notification G.S.R. No. 1509, dated the 10th
November, 1962, publishing the Public Debt
(Third Amendment) Rules, 1962, under sub-
section (3) of section 28 of the Public Debt
Act, 1944. [Placed in Library. See No. LT-
629|62.]

ANNOUNCEMENT RE SITTING OF RAJYA SABHA ON 8TH DECEMBER, 1962

MR. CHAIRMAN: I have to inform
Members that there will be a sitting of the
Rajya Sabha on Saturday, the 8th December,
1962 for the transaction of Government
business. The House will meet at 12 noon.

REFERENCE TO REPORTING OF PROCEEDINGS OF RAJYA SABHA IN A LOCAL PAPER

SHRI BHUPESH GUPTA (West Bengal) :
Sir, before you take up the proceedings of the
House, I wish to draw your attention to a
matter concerning the proceedings of the
House as reported in the newspapers. I would
invite your attention to the "Hindustan Times"
of date, today's issue, in which the Rajya
Sabha proceedings are reported. You see, Sir,
in the four-column headline it is given "Rajya
Sabha voices demand for ban on CPI".
Nobody, Sir, yesterday demanded this thing;
no speaker except Mr. Vajpayee actually
mentioned about the Communist Party. Now,
this is how they create provocation and
misrepresent the House. This brings discredit
to journalism. Sir, we are concerned